

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:3121

ANSWERED ON:23.12.2003

SUPPLY OF USED EXHAUSTED STOLEN DRILL BITS AND SAFETY ITEMS

RAVINDRA KUMAR PANDEY

**Will the Minister of COAL be pleased to state:**

(a) whether the Government has received complaints from some VIPs during 2003 that some suppliers have been supplying used exhausted stolen drill bits and other safety items like bearing plates for being used in under ground mines of Mahanadi Coalfields Ltd.;

(b) if so, the details thereof;

(c) whether the management of MCL had ordered to blacklist such parties;

(d) if so, the details thereof alongwith the names of parties; and

(e) the action taken by the Government in respect of above mentioned complaints?

**Answer**

THE MINISTER OF STATE FOR COAL(SHRI PRAHLAD SINGH PATEL)

(a) to (d): Complaints were received from Members of Parliament regarding supply of stolen drill bits and other items.

The matter was verified and it was found that M/s D D Engineering Works, Jharsuguda was declared an ancillary firm and orders of drill bits and bearing plates for roof bolts were placed on them on 57 occasions. In seven cases it was observed that the materials supplied by M/s D D Engineering Works were not upto the specification and were rejected. The firm replaced the materials at their own cost as per stipulations in the supply orders.

As per ancillary policy of Mahanadi Coalfields Limited(MCL),the firm was given purchase preference by counter offering the L1 rate, like many other registered ancillary firms in other cases. On no occasion the management of MCL ordered black listing of the party.

(e): The Chief Vigilance Officer, Coal India Limited has been asked to conduct a thorough investigation.